

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 3705/2018  
M.A 4097/2018**

This the 21<sup>st</sup> day of December, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Mrs. Anjali Khatri, Group 'B',  
Aged about 40 years,  
D/o. Mr. Pramod Kumar Khatri,  
R/o. Flat No. 12, Pocket-A1  
Adarsh Ganga Apart.,  
Section 24, Rohini,  
Delhi – 110 085.
2. Devender Kumar, Group 'B',  
Aged about 42 years,  
S/o. Shri Rameshwar Das,  
R/o. U-38, Vijay Nagar,  
Narela, Delhi-110 042.  
Delhi – 110 085.
3. Joginder Singh Malik, Group 'B',  
Aged about 44 years,  
S/o. Late Shri Ramchander Singh,  
R/o. Flat No. E-1/201,  
Kingsbury Apartment,  
TDI City, Kundli.
4. Niranjan Kumar, Group 'B',  
Aged about 37 years,  
S/o. Selak Kumar,  
R/o. V-504, Gali No. 16A,  
Vijay Park, Maujpur,  
Delhi – 110 053.
5. Gurmail Singh, Group 'B',  
Aged about 46 years,  
S/o. S. Kirpal Singh,  
R/o. WZ III A/89, Vishnu Garden,  
New Delhi-110 018.
6. Trilok Chand, Group 'B',  
Aged about 41 years,

S/o. Shri Dayaram,  
 R/o. H. No. 55, Block-H,  
 Dharampura Colony,  
 Najafgarh, New Delhi – 110 043.

7. Ravishankar Singh Patel, Group 'B',  
 Aged about 44 years,  
 S/o. Shri Bharat Singh,  
 R/o. H.No. 05, Gali-10A,  
 M. D. Marg, Gopal Nagar,  
 Najafgarh, New Delhi-110 043.

8. Laxmi Narayan, Group 'B',  
 Aged about 41 years,  
 S/o. Jai Kishan Joshi,  
 R/o. A-71, Gali No. 04, Deenpur,  
 Ext. Najafgarh,  
 Delhi-110 043.

9. Dhananjay Sinha, Group 'B',  
 Aged about 46 years,  
 S/o. Late Shri B. K. Prasad,  
 R/o. Plot No. 50, 1<sup>st</sup> Floor,  
 Pocket 09, Sector-21, Rohini,  
 New Delhi – 110 086.

...Applicants

(By Advocate : Mr. Ravinder Kumar Sharma)

### Versus

Govt. of NCT of Delhi, through

1. The Chief Secretary,  
 5<sup>th</sup> Level, Delhi Secretariat,  
 I.P Estate, New Delhi-110 002.

2. The Director of Education,  
 G.N.C.T. of Delhi,  
 Old Secretariat, Delhi

3. The Secretary,  
 Ministry of Human Resources Department,  
 Shastri Bhawan, New Delhi. ...Respondents

(By Advocate : Mr. H. A. Khan and Mr. Duli Chand)

**ORDER (ORAL)****Mr. V. Ajay Kumar, Member (J) :**

When this matter was taken up for hearing today, learned counsel for applicants while producing a circular dated 19.12.2018 by the respondents, stated that relief has been granted and accordingly, he prays for withdrawal of the O.A with liberty to avail remedies in accordance with law, if they are still having any grievance. Accordingly, the O.A is disposed of as withdrawn with the said liberty.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/